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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVA, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/ (IB)/2017
NAME OF THE PETITIONER(S) : USHA MARTIN LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 433 (e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHYA NARAYANA
Representing Counsel }
for }
V.P. RAMAN }
COUNSEL FOR RESPONDENT

ORDER

The matter is called. No representation on behalf of the petitioner. However, representing counsel for the counsel for the respondent present. The matter is adjourned for the presence of the petitioner. Put up on **13.07.2017 at 02.30 P.M.**


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))